



2025:DHC:10871-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 14274/2023 & CM APPL. 56560/2023

**KARAN KUMAR**

.....Petitioner

Through: Mr. Sanjeev Kumar, Advocate

versus

**UNION OF INDIA AND ORS**

.....Respondents

Through: Mr. Balendu Shekhar CGSC  
Mr. Rajkumar Maurya, Mr. Krishna  
Chaitanya, Mr. Divyansh Singh Dev, Adv

**CORAM:**

**HON'BLE MR. JUSTICE C. HARI SHANKAR**

**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER (ORAL)**

**03.12.2025**

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**C. HARI SHANKAR, J.**

1. After some hearing, Mr. Sanjeev Kumar, learned counsel for the petitioner, seeks leave to withdraw the present writ petition.
2. Accordingly, the petition is dismissed as withdrawn.

**C.HARI SHANKAR, J**

**OM PRAKASH SHUKLA, J**

**DECEMBER 3, 2025/yg**